

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-89/2006/1542 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nityananda Talukdar,  
Presiding Officer/Member,  
M.A.C.T., Nalbari.

Dated Guwahati the <sup>18</sup> March, 2025.

Sub: **Station leave.**

Ref:- Your letter No.MACT/N/209 dtd. 12.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 13.03.2025 till the morning of 17.03.2025**, has been granted. The District & Sessions Judge, Nalbari and, in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-89/2006/1543-1544 /A, dated** , 18-03-2025  
Copy to.

1. The District & Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

*[Handwritten Signature]*

**JT. REGISTRAR (VIGILANCE)**

*[Handwritten Signature]*